

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

..

O.A.No.1114/97.

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Date of decision: 30-6-1998.

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Between:

Kusuma Dasu. .. .. Applicant.

And

1. The Chief General Manager, Department of Telecommunications, Suryalok Complex, Gunfoundry, Hyderabad.
  2. The General Manager, Telecom District, Rajahmundry, East Godavari District.
  3. The Sub-Divisional Officer, Telecom, Amalapuram, East Godavari District.
- Respondents.

Counsel for the applicant: Sri D. Sudarshana Reddy.

Counsel for the respondents: Sri J.R.Gopala Rao.

JUDGMENT.

(by Hon'ble Sri H. Rajendra Prasad, Member (A)

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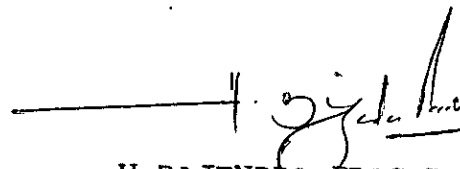
Heard Mr. Radha Krishna for Mr. D.Sudarshana Reddy on behalf of the applicant and Sri J.R.Gopala Rao for the respondents.

I do not find any scope or reason to interfere in this matter on the merits of the case and specially since the case is said to be receiving the attention of the Department of Telecom at the highest level. The

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applicant would be well advised to await <sup>30/6</sup> the  
decision of the Department that may be communicated to him.

Thus the O.A., is disposed of. No costs.

  
H. RAJENDRA PRASAD,  
Member (A)

Date: 30-6-1998.

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Dictated in open Court.

<sup>30/6</sup>  
Deputy Registrar

SSS.

O.A. 1114/97.

To

1. The Chief General Manager, Dept. of Telecommunications, Suryalok Complex, Gunfoundry, Hyderabad.
2. The General Manager, Telecom Dist. Rajahmundry, East Godavari Dist.
3. The Sub Divisional Officer, Telecom, Amalapuram, E.G. Dist.
4. One copy to Mr. D. Sudarshana Reddy, Advocate, CAT. Hyd.
5. One copy to Mr. J. R. Gopal Rao, ~~Secy~~ Addl. CGSC. CAT. Hyd.
6. One copy to HHRP. M. (A) CAT. Hyd.
8. One spare copy.

pvm.

10/7/98

I COURT

TYPED BY                      CHECKED BY  
COMPARED BY                  APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE  
VICE-CHAIRMAN  
AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 30-6-1998.

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. 1116/97.

T.A.No.

(w.p.)

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

